

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 509 OF 2019
IN
DFR NO. 4981 OF 2018

Dated : 8th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Limited **Appellant(s)**
Versus
Adani Power (Mundra) Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal
Ms. Anushree Bardhan

ORDER

Issue notice on the I.A. No. 509 of 2019 (Appln. *for condonation of delay in filing*) as well as on main appeal to the Respondents returnable on 30.04.2019. Dasti, in addition, is permitted.

List the matter on **30.04.2019**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson